

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 19.09.2022

ORDER NO. 168 of 2022

Hon'ble President is pleased to partially modify the roster order no. 148 of 2022 for **CESTAT, New Delhi** on **30.09.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 30.09.2022 at 2:30 pm	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	C/ROM/50813/2019 in C/51496/18 C/CROSS/51359/2019 Poonia and Brothers vs. CC Jodhpur C/ROM/50285/2022 in C/51031/19 Nawal Kishore vs. CC Delhi E/Misc/50244/2020 E/Misc/50340/2022 E/52905/2018 M/s Unipack vs. CGST Alwar E/ROM/50188, 50189/2020 E/54035, 51832/2018 CGST Alwar vs. CIMMCO and vice- versa

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/Hyderabad P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar